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OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)
TIS HAZARI COURTS : DELHI

ORDER

In continuation to this office earlier Order No.1045/29954-29970/Cases Transfer/Gaz./DJ West/2019 dated 01.10.2019, all the matters related to POCSO Act of Cyber Police Station, West District will be dealt by Ms. Ruchi Aggarwal Asrani, ASJ (FTSC) (POCSO)-02, West District for disposal in accordance with law with immediate effect, in addition to the police stations already assigned.

Vinod Kumar
09/05/2023
(VINOD KUMAR)
PRINCIPAL DISTRICT & SESSIONS JUDGE
(WEST DISTRICT)

No. 606/11959-11973 /Cases Transfer/Gaz./PDJ West/2023 Dated, Delhi the 09/5/23

Copy forwarded to :-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Delhi.
3. The Judicial Officer Concerned.
4. The CMM/ACMM, West District, Tis Hazari Courts, Delhi.
5. The Branch Incharge, Filing Section, General Branch, West District, Tis Hazari Courts, Delhi.
6. The Branch Incharge, R&I Branch, West District to display the same on the display boards at conspicuous place of West District, Tis Hazari Courts, Delhi.
7. The Branch Incharge, Facilitation Center, Tis Hazari Courts, Delhi.
8. The Reader to the Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
9. The PS to the Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
10. The Director, Directorate of Prosecution, Tis Hazari Courts, Delhi.
11. For uploading on LAYERS.
12. For uploading on centralized website through LAYERS.
13. The Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.

Vinod Kumar
09/05/2023
PRINCIPAL DISTRICT & SESSIONS JUDGE
(WEST DISTRICT)